

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3411**

TO BE ANSWERED ON THE 7TH AUGUST, 2018/ SHRAVANA 16, 1940 (SAKA)

LOW CONVICTION RATE FOR CRIMES

3411. SHRI PARVESH SAHIB SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Delhi Police is overburdened with cases of crime which is resulting in delay in investigations and trials and if so, details thereof;**
- (b) the rate of conviction for crimes in Delhi during each of the last three years;**
- (c) the steps taken by the Government to tackle the low conviction rate for crimes in Delhi;**
- (d) the total strength of Delhi Police in terms of its total Personnel; and**
- (e) the present ratio of police to population and the steps taken to increase the ratio?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): As reported by Delhi Police, total number of IPC cases registered during the last four years and the current year (upto 15th July, 2018) is as under:

CRIME	2014	2015	2016	2017	2018(up to 15.07.2018)
No. of heinous crimes registered	10266	11187	8238	6527	3165
No. of non-heinous crimes registered	145388	180190	201281	227053	122503
Total IPC cases	155654	191377	209519	233580	125668

(b): As reported by Delhi Police, the crime-wise conviction rate of IPC cases registered by Delhi Police during the years 2014, 2015 and 2016 are as under:

S. No.	Crime-Head	2014	2015	2016
1.	Dacoity	61.54%	46.15%	60.00%
2.	Murder	52.30%	37.79%	50.57%
3.	Att. To murder	42.34%	33.33%	44.76%
4.	Robbery	41.12%	39.67%	44.87%
5.	Riot	35.18%	51.85%	50.00%
6.	Rape	34.50%	29.73%	26.62%
7.	Burglary	37.10%	46.02%	41.89%
8.	Theft	35.21%	38.02%	39.35%
9.	Total IPC	43.65%	49.20%	51.62%

(c): The measures taken by Delhi Police to tackle the low conviction rate include organizing regular refresher courses for investigating officers, nominating investigating officers to attend courses on scientific and modern methods of investigation being conducted by various Central Detective Training Schools in the country, regular monitoring of investigation of cases, Inspectors (Investigation) in all the police stations to guide the investigating officers and monitor the progress of investigation and investigation of sensational cases by specialized units such as Crime Branch/Special Cell, etc., having highly professional and experienced investigating officers.

(d): The sanctioned strength of Delhi Police from Commissioner of Police to Constable is 89670 including 3139 additional posts sanctioned recently in July, 2018.

(e): As per Bureau of Police Research & Development publication 'Data on Police Organizations in India 01.01.2017' the people to police ratio in Delhi is 390 police personnel per lakh of population based on sanctioned strength. In January, 2016, 4227 posts were created in Delhi Police for separation of crime investigation from law & order duties. Recently, in July, 2018, 3139 additional posts have been approved for creation in Delhi Police.
